

Filing no. 8307/2020 (A.B.A.)

Gumani Rabidas Vs The state of Jharkhand

Name of advocate:- Manoj Prasad

Defect:-

- 9 (i) P.O. , P.S. in the official address of the petitioner is missing at page 1 and vak.
- (ii) District word may be stated at yhe official address of the petitioner.
- (iii) Party position may be corrected at index page and page1.
- (iv) Parental name spelling of the deponent stated at affidavit page & adhaar card not tally
- (v) Oath sl. No is missing at affidavit page.
- (v) Duly certified T/c of handwritten part of anx-1 may be filled.
- (vi) C.C of encloser stated at page13,15 may be filled by way of S.A. along with A/F.
- (vii) Sl. No.3 of the presentation form may be filled up.